

**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Fourth Session—Second Lok Sabha

Fifteenth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

May, 1958

Price Re. 0-62

CONTENTS

	PAGES
1. Thirteenth Report	1
2. Fourteenth Report	2-3
3. Fifteenth Report .	4
4. Sixteenth Report .	5
5. Seventeenth Report	6-8
6. Eighteenth Report	9
7. Nineteenth Report .	10
8. Twentieth Report .	11—34
9. Twenty-first Report	35
10. Twenty-second Report	36
11. Annexure (Proceedings of Lok Sabha <i>re</i> : adoption of Reports) .	37—39

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FIFTEENTH REPORT

(SECOND LOK SABHA)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fifteenth Report.

2. The Committee met on the 25th February, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 28th February, 1958.

3. The Members whose Resolutions had been included in the List of Business for the 28th February, 1958 and the representatives of the Ministries concerned had been invited to present their views on these Resolutions before the Committee. Sarvashri Bhakt Darshan and Rameshwar Tantia and the representatives of the Ministries of Finance, Home Affairs and External Affairs attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the Resolutions in the List of Business for the 28th February, 1958, recommend the following time-table:—

- | | |
|--|---|
| (1) Resolution regarding Commission to inquire into indiscipline among students. | Out of the total time of 2½ hours allotted to this resolution, 54 minutes were taken up on the 14th February, 1958. The balance of 1 hour and 36 minutes would be available on the 28th February, 1958. |
| (2) Resolution regarding Statutory limits on Government's power of borrowing. | 1 hour
(With discretion to the Chair to increase the time by 30 minutes if he considers it necessary). |
| (3) Resolution regarding Financial assistance to political sufferers. | 2½ hours. |
| (4) Resolution regarding Appointment of Science Attaches in Indian Missions. | 1½ hours. |

NEW DELHI;

HUKAM SINGH.

The 26th February, 1958.